

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 37 OF 2019
IN
APPEAL NO. 30 OF 2019**

Dated : 14th August, 2019

In the matter of:

Kerala State Electricity Board Ltd.	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **26.08.2019**.

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Court Master